

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Unstarred Question No. 1024

Answered on Monday, 10 February, 2025/21 Magha, 1946 (Saka)

Loan Limit under Kisan Credit Card

1024. Shri Dilip Saikia:

Shri Bidyut Baran Mahato:

Shri Lumba Ram:

Will the Minister of FINANCE be pleased to state:

- (a) the maximum limit of loan amount provided to the farmers under the Kisan Credit Card Scheme at present and the number of farmers along with the amount of loan disbursed to them under the scheme during the last two years, State/UT-wise;
- (b) whether the interest rate of the scheme is much lower as compared to normal loans and if so, the details thereof;
- (c) whether the Government proposes to increase the loan limit under the Kisan Credit Card Scheme and if so, the details thereof; and
- (d) whether the Government proposes to extend the Kisan Credit Card Scheme to fund the agricultural tools and equipment and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

(a) to (c): The loan limit under Kisan Credit Card (KCC) is calculated based on Scale of Finance fixed by State Level Technical Committee (SLTC). The Scale of Finance is determined per acre based on agro-climatic zones, cropping practices and seasonal variations etc. There is no maximum loan limit specified under Kisan Credit Card (KCC) scheme. However, Government of India under Modified Interest Subvention Scheme (MISS) provides Interest Subvention of 1.5% for providing short-term working capital loans at 7% p.a. Further, a Prompt Repayment Incentive of 3% is also provided to farmers on timely repayment of loans. Therefore, effective interest rate for farmers is 4%. In the Union Budget 2025-26, the Government has announced to enhance loan limit under the MISS from Rs. 3 lakh to Rs. 5 lakh for loans taken through the KCC.

The number of farmers along with the outstanding loans under KCC during the last two years, State/UT-wise is placed at Annexure.

(d): As per the extant guidelines on KCC issued by RBI to the banks, investment credit for agriculture and allied activities including loan for purchase of agricultural tools and equipment is available under KCC.

Statement referred to in part (a) to (c) of Lok Sabha Unstarred Question No. 1024 on “Loan Limit under Kisan Credit Card” due for answer on 10.02.2025

State/UT-wise Operative Kisan Credit Card data as on 31st March, 2023 and 31st March, 2024 are as under :-

(Amount in Rs. crore and number of cards issued in '000)

SN	State/UT	Number of Operative KCCs		Amount outstanding under Operative KCCs	
		As on 31.03.2023	As on 31.03.2024*	As on 31.03.2023	As on 31.03.2024*
1	Andaman and Nicobar Islands	9	8	38	23
2	Andhra Pradesh	4,552	4,853	60,879	65,455
3	Arunachal Pradesh	10	18	81	195
4	Assam	688	671	4,119	4,615
5	Bihar	2,577	2,683	17,388	18,801
6	Chandigarh	1	2	99	126
7	Chhattisgarh	1,917	2,147	10,756	10,582
8	Dadar & Nagar Haveli & Daman & Diu	2	2	40	40
9	Goa	9	12	109	169
10	Gujarat	3,018	3,137	62,373	71,132
11	Haryana	2,287	2,362	50,042	54,000
12	Himachal Pradesh	458	503	8,009	9,072
13	Jammu & Kashmir	911	1,067	6,363	6,974
14	Jharkhand	968	996	5,200	5,560
15	Karnataka	4,720	5,499	54,161	62,794
16	Kerala	2,594	2,592	43,401	49,036
17	Ladakh	28	28	258	268
18	Lakshadweep	2	3	15	22
19	Madhya Pradesh	6,267	6,500	78,092	84,523
20	Maharashtra	7,175	7,218	70,329	78,018
21	Manipur	20	20	165	159
22	Meghalaya	72	77	360	467
23	Mizoram	35	40	315	373
24	Nagaland	30	32	179	192
25	New Delhi	3	3	44	43
26	Odisha	3,971	4,466	21,744	29,097
27	Puducherry	13	20	286	392
28	Punjab	2,198	2,235	55,423	57,830
29	Rajasthan	6,540	6,846	99,543	1,08,973
30	Sikkim	9	10	56	62
31	Tamil Nadu	3,580	4,032	42,132	52,112
32	Telangana	4,337	4,509	44,405	47,786
33	Tripura	199	181	507	556
34	Uttar Pradesh	10,705	10,917	1,28,115	1,38,621
35	Uttarakhand	509	557	6,365	6,479
36	West Bengal	3,132	3,005	14,531	15,856

* Provisional data

Source: RBI's Report on Trend and Progress of Banking in India 2023-24